

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.90504 of 2025**

Arising Out of PS. Case No.-121 Year-2025 Thana- JANDAHA District- Vaishali

=====  
Rohit Kumar Singh @ Rohit Kumar Rocky

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

with

**CRIMINAL MISCELLANEOUS No. 90533 of 2025**

Arising Out of PS. Case No.-146 Year-2025 Thana- RAJAPAKAR District- Vaishali

=====  
Bindeshwar Sah @ Dr. Bindeshwar Saw @ Bindeshwar Prasad Sah

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

=====  
**Appearance :**

(In CRIMINAL MISCELLANEOUS No. 90504 of 2025)

For the Petitioner/s : Mr. Sabal Kumar Jha, Advocate

For the State : Mr. Jitendra Kumar Singh, APP

(In CRIMINAL MISCELLANEOUS No. 90533 of 2025)

For the Petitioner/s : Mr. Ranjit Kumar Thakur, Advocate

For the State : Mr. Jitendra Kumar Singh, APP

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**CORAM: HONOURABLE MR. JUSTICE RAJIV ROY  
ORAL ORDER**

- 3      03-04-2026                      In the presence of learned counsel for the petitioners and learned GP-2 Mr. Prashant Pratap, Mr. Jitendra Kumar Singh prays for and is allowed four weeks' time to file affidavit on behalf of the Civil Surgeon-cum-Chief Medical Officer, Vaishali.



2. List this case on 01.05.2026.

3. Let the name of Mr. Jitendra Kumar Singh, learned  
APP be appear in the cause list.

**(Rajiv Roy, J)**

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